

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

Co.Appeal 298 of 2019

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2020

Name of the Company:

Satya Saxena
V/s
Cadila Healthcare Ltd & Ors

Section:

Section 59 of Co.Act, 2013

ORDER

No one appeared for the Applicant. Learned Counsel for the applicant sent a leave note which is taken on record. However, Learned Counsel Mr. Vaibhav Verma appeared for the Applicant.

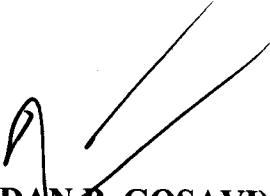
Leaned CS Mr. Manoj Hurkat appeared for the Respondent No. 1 and 2.

Learned CA Mr. Malay Pandit appeared for the Respondent No. 3 and 4.

Mater stands adjourned to 12.10.2020


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 24th day of August, 2020.


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)